

[Print](#)**Defective Case Register from 2025-08-19 to 2025-08-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/32800/2025	ADV.	2025-08-19	1.Top of the C.T. W.P.(C) No.6025/2025 Wrongly Mentioned
2	D-WP(C)/33156/2025	KSHIROD KUMAR SAHOO	2025-08-19	.Receipt Showing Serv.copy To ct not Filed.
3	D-TRPCRL/12857/2025	AKSHAYA KUMAR JENA	2025-08-19	Cause title does not tally with prayer
4	D-WP(C)/33341/2025	RANJAN KUMAR NAYAK	2025-08-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-ABLAPL/25249/2025	BHARAT JALLI	2025-08-19	Only one petitioner signed in Vakalatnama. .Petition not correctly addressed to Honorable Court
6	D-RVWPET/32975/2025	SOUMYA MISHRA	2025-08-19	Period of Delay 225 days delay
7	D-WP(C)/33169/2025	SAIBRATA RATH	2025-08-19	.Receipt Showing Serv.copy To cg not Filed.
8	D-CONTC/32872/2025	ADV.	2025-08-19	COPY OF CAUSE TITLE IN W.P(C) NO.13399/2024 BE FILED. THEN PUT UP FOR SR
9	D-WP(C)/33181/2025	HEMANTA KUMAR MOHANTA	2025-08-19	page no.36 not neat and R.S.D.no.1412 not found in annex.2.
10	D-WP(C)/33189/2025	DEBABRATA DASH	2025-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-ABLAPL/25276/2025	JYOTIRMAYA SAHOO	2025-08-19	Hologram of Rs. 50/- not affixed in V.nama.
12	D-ABLAPL/25100/2025	SURESH KUMAR PANDA	2025-08-19	Year of PS case is not correctly mentioned in Prayer.
13	D-ABLAPL/25231/2025	DEEPAK RANJAN PARIDA	2025-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent on declaration wrongly mentioned in Petitioner no.1.
14	D-CRLA/25033/2025	HIMANSHU SEKHAR MISHRA	2025-08-19	Provision of Law Incorrectly furnished 1.Provision of Law not correctly furnished. 2.Good ground certificate not furnished.Vakalatnama not Properly executed.
15	D-ABLAPL/25077/2025	KALINGA KESHARI MOHAPATRA	2025-08-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis para 2, Petition para 3 and 4 not properly typed. 2. Annexure 1 and 2 not attested.
16	D-ABLAPL/25088/2025	ABINASH ROURAY	2025-08-19	Marking of Synopsis and Date Chart as Page 2 be erased.
17	D-RPFAM/33017/2025	SANATAN DAS	2025-08-19	good ground not furnished .annexure 4 and 5 not in place in index as well as book mark

18	D-MACA/33167/2025	SATYA NARAYAN MISHRA 4	2025-08-19	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
19	D-ABLAPL/25034/2025	PRIYA RANJAN SINGH	2025-08-19	1. No description about item under Sl. No.1 in the Index. 2. Both Synopsis and Date Chart has been shown as Appendix-I.
20	D-BLAPL/25277/2025	GYANENDRA CHANDRA SWAIN	2025-08-19	Para No. not correctly furnished.
21	D-MACA/32730/2025	GIRIJA PRASAD DUTTA	2025-08-19	1.Period of Delay 65 days
22	D-BLAPL/25107/2025	BAISHNAB CHARAN PATRA	2025-08-19	1. In affidavit, name of the deponent mentioned as Prasanta Kumar Das where as signed by the same Prasanta Das. 2. Page marking not done correctly. After page 8 there is page 10 3. Annexure -2 is not legible 4. G.R case no as mentioned in the Rejection order not mentioned in the case title of the application.
23	D-BLAPL/25124/2025	AMLAN SHAKTI PAUL	2025-08-19	1. Reference certificate not proper. 2. Free copy/ Certified copy of Rejection order not filled.
24	D-CONTC/32865/2025	SATYAJIT MUKHERJEE	2025-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. COPY OF IMPUGNED ORDER NOT FILED
25	D-WP(C)/13745/2025	SITANSHU KUMAR DEY	2025-08-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. petitioner nos. 1 and 3 being dead are made parties 2. page no.35 not neat .3. petitioner nos. 4 and 5 are not a party in L.A. ref.27/2016 but parties .4. Sl nos. and description of petitioners not proper in V.nama as per cause title.5. . Petitioner no.1 and 6 are same name and Legal hairs are not properly entered in the cause title and cause title not proper.6.Name of Dist . not furnished for op. 1 and 2. and C.copy of or.dtd. 4-3-2022 not filed
26	D-CONTC/32680/2025	AMIT PRASAD BOSE	2025-08-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-ABLAPL/25179/2025	AMULYA RATNA PANDA	2025-08-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 11 not neat and legible.
28	D-ABLAPL/25271/2025	SANGRAM KESHARI ROUT	2025-08-19	14-NOT PROPERLY INDEXED.
29	D-CRLMP/25203/2025	SUBASH CHANDRA ROUT	2025-08-19	1. GR case number not furnished in synopsis,para no.2 and Prayer of the petition.
30	D-CRLMC/25007/2025	ROHIT RANJAN RAY	2025-08-19	1. HBAWF fee Rs. 50/- to be paid.
31	D-ABLAPL/25241/2025	RAJAT KUMAR PANDA	2025-08-19	14-NOT PROPERLY INDEXED.
32	D-CRLMC/21314/2025	BAIBASWATA PANIGRAHI	2025-08-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 31 to 47 65 69 to 84 103 137 138 not neat Welfare fund of Rs.50/- not paid in Vnama.C.copy of order dtd.2.12.2024 not filed. .Receipt Showing Serv.copy To CBI not Filed.
33	D-CRLMC/25251/2025	SANJAY KUMAR PRADHAN	2025-08-19	As per FIR details case nos. in ref. certificate not tally.
34	D-CRLA/25197/2025	GAJENDRANATH ROUT	2025-08-19	1-The name of father mentioned in cause title not match with the same in trial court order, 2-Trial court case no. not furnished in being aggrieved para
35	D-ABLAPL/25109/2025	BIBHUTI RANJAN MOHANTY	2025-08-19	Synopsis and Date Chart not page marked.
36	D-CRLMC/25065/2025	SATYA NARAYAN MISHRA 4	2025-08-19	1. Synopsis and Date chart not alphabetic paginated in Index.
37	D-CRLMC/25264/2025	MANAS KUMAR CHAND	2025-08-19	C.copy of G.R. case not filed AND petitioner no.3 not mentioned in the F I R.
38	D-CRLMC/25087/2025	MANORANJAN DAS	2025-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.As per F.I.R.in G.R.Case No.928/2025 under Annexure-1 does not tally with para-1 of the petition.
39	D-ABLAPL/25126/2025	SAMIR KUMAR BEHERA	2025-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
40	D-BLAPL/25245/2025	LAXMI CHARAN BEHERA	2025-08-19	1. Subject code incorrectly mentioned in Index page. 2. In para-2 of the petition mentioned, Xerox copy of F.I.R annexed as Annexure-1, But the same has not attached. However, Rejection order is annexed as annexure-1. 3. In para-3 of the petition mentioned, certified copy of Rejection order annexed as Annexure-2, But Annexure-2 is not in petition
41	D-CRLMC/25193/2025	SURYAKANTA DWIBEDI	2025-08-19	3-AUTHENTICATION FEE IS DEFICIENT.
42	D-WP(C)/33052/2025	SUBHANKAR ROUT	2025-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of letter vide annex-16 not tally with Index.Page 79 and106 not neat. Serial no 5 I.A of the affidavit not correctly mentioned
43	D-BLAPL/25250/2025	BHABANI SANKAR DAS	2025-08-19	1. P.S. case no. mentioned in F.I.R and cause title does not tally with prayer of the petition. 2. Point no. 3 of the Affidavit is not properly mentioned.
44	D-BLAPL/25248/2025	DIBYA JYOTI SAHOO	2025-08-19	1. C.T. case no. mentioned in cause title of the petition does not tally with Synopsis.

45	D-BLAPL/25219/2025	PARTHA SARATHI DAS	2025-08-19	Advocates Welfare Fund of Rs. 15/- not affixed in V.nama.
46	D-WA/32621/2025	SASWAT DAS,A.G.A	2025-08-19	i) Reference certificate not furnished.
47	D-CRLMC/25052/2025	PRASANNA KUMAR MISHRA	2025-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the I.A of the affidavit
48	D-BLAPL/25274/2025	RABINDRA NATH PRUSTY	2025-08-19	SA No. does not tally with C.T and Rejection Order.
49	D-CRLMP/25178/2025	MOHAN BAG	2025-08-19	1. Page no.11 not filed.
50	D-CMP/32972/2025	AMIT PRASAD BOSE	2025-08-19	The Case No mentioned under A-1 does not tally with Case No mentioned at Page -1 of the Petition.
51	D-CRLMC/25040/2025	RAKESH KAILASH SHARMA	2025-08-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index, Annexure-17 to 21 not described in the petition.2. Page nos.65 67 and 69 not neat and legible.
52	D-WP(C)/33080/2025		2025-08-19	Synopsis and date chart not mentioned in the Index.In person not mentioned in the petition copy
53	D-WP(C)/33035/2025	PRASANNA KUMAR MISHRA	2025-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of the Adv not mentioned capital letter in the v.nama.
54	D-CRLMC/25042/2025	SUSANTA KUMAR PANIGRAHI	2025-08-19	1.As per standing order no.1/23 Prayer for Bail should not be made in the CRLMC Petition.
55	D-WP(C)/33195/2025	SUDHIR KUMAR MALLICK	2025-08-19	1. page no.15 not neat. 2. R.O.R. no.245 in index, not tally with annex.2
56	D-CRLMC/25367/2025	BASANTA KUMAR DAS	2025-08-19	1. 2(C)CC number not correctly furnished in para no.2. 2. P.R. number not correctly furnished in para no.3.
57	D-WP(C)/33036/2025	PRASANNA KUMAR MISHRA	2025-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of the Adv mentioned capital letter in the V>Nama.
58	D-ABLAPL/25287/2025	DIBYAJYOTI SAHOO	2025-08-19	Signature of petitioner not furnished in V>Nama
59	D-WP(C)/33045/2025	MOHIT KUMAR PATI	2025-08-19	Date of representation not tally with Index.
60	D-CRLMC/25215/2025	KRUSHNA CHANDRA DASH	2025-08-19	1. This case related to sexual offence the name victim and her address to be deleted from petition as per the standing order 3 / 2024 and put up for SR thereafter.
61	D-CRLMC/25111/2025	BISWARANJAN DALAI	2025-08-19	1. Bail words to be deleted from the Prayer of the petition.

62	D-WP(C)/33005/2025	TUNA SAHU	2025-08-19	Page nos.70 to 73 81 to 84 and 106 not neat and legible.2.Page no.121 not filed.
63	D-CRLMC/25267/2025	SAKTIDHARA MISHRA	2025-08-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no. 1 not executed Vnama.C. copy of order dtd 11.11.2024 not filed.
64	D-CRLREV/24948/2025	ANJAN KUMAR BISWAL	2025-08-19	1. Vigilance copy not served.
65	D-CONTC/32889/2025	ADV	2025-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
66	D-WP(C)/33096/2025	BIBHUTI KESHARI BISWAL	2025-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexure-1 not marked on the file.
67	D-BLAPL/25154/2025	DEEPAK KU SAHOO	2025-08-19	No. of Paragraph of the application wrongly furnished in the affidavit.
68	D-WP(C)/33103/2025	ANJAN KUMAR JENA	2025-08-19	1. Deficit court fee of Rs.54/- not paid on the petition.2.Name of Father of the deponent not correctly furnished on declaration.
69	D-WP(C)/33107/2025	BIBHUTI KESHARI BISWAL	2025-08-19	1.Date of representation dated18.06.2025 under Annexure-3 does not tally with index and para-7 of the petition
70	D-ABLAPL/25092/2025	ABINASH ROUSTRAY	2025-08-19	1. Marking of Synopsis and Date Chart as Page 2 be erased. 2. Sole Petitioner is swearing for other petitioners in the Affidavit.
71	D-CONTC/32997/2025	NIROD KUMAR SAHU	2025-08-19	1. Reference certificate not furnished. 2. Occupation not furnished in affidavit. 3 Name of filing Advocate not in capital Letters and Enrolment number not furnished in petition.
72	D-CRLREV/25016/2025	DURGA PRASAD PRADHAN	2025-08-19	1. Vigilance copy not served.
73	D-BLAPL/25076/2025	DEBENDRA KUMAR DHAR	2025-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In Prayer of the application, mentioned kendrapara P.S instead of Marine P.S
74	D-CONTC/31484/2025	ADV.	2025-08-19	OPP.NO.1 BE DELETED FROM CONTC PETITION AS HE WAS NOT PARTY IN W.P. (C)
75	D-WP(C)/33016/2025	PRASANTA KUMAR SATAPATHY	2025-08-19	Page nos.8 and 15 not neat and legible
76	D-BLAPL/25104/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-08-19	Page no. 9 not legible.
77	D-CRLMC/25011/2025	DEEPAK RANJAN PARIDA	2025-08-19	1. Father name of the petitioner in cause title not tally with affidavit. 2. CT case number not correctly furnished in para no.1 of the I.A. petition. 3. Name of the Lower court not correctly furnished in prayer of the petition.
78	D-CMP/31552/2025	PRASANNA KUMAR RATH	2025-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				name of opp does not, tally with annex-1 in entire brief
79	D-ABLAPL/25301/2025	DEBASNAN DAS	2025-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph no. not correctly furnished on declaration.
80	D-CRLMC/25234/2025	PRAMOD KUMAR MISHRA	2025-08-19	3-AUTHENTICATION FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. Synopsis and date chart not furnished in index.
81	D-ABLAPL/25303/2025	SOUBHAGYA RANJAN JENA	2025-08-19	1. Date of F.I.R.dated 01.08.2025 under Annexure-1 does not tally with Date chart.
82	D-CRLREV/24930/2025	SOUBHAGYA KUMAR DASH	2025-08-19	1.Paragraphs not correctly mentioned in I.A.s
83	D-WP(C)/32994/2025	SAGARIKA SAHOO	2025-08-19	page nos.23 and 24 not neat and legible
84	D-ABLAPL/25269/2025	BHARAT BHUSAN ROUTRAY	2025-08-19	Annexure-3 not mentioned at page-51.
85	D-WP(C)/33168/2025	PRASANTA KUMAR NANDA	2025-08-19	1. Page nos.18 19 and 20 not neat and legible.
86	D-WP(C)/33044/2025	RABINDRA KUMAR PATTANAİK	2025-08-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/32966/2025	PIYUSH PANDA	2025-08-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-ABLAPL/25098/2025	BIJAYINI RATH	2025-08-19	1. Page No. of Annexure 1 left blank in the Date Chart. 2. Annexure1 page 11 not legible. 3. LTI of Tulasi Behera not attested.
89	D-WP(C)/33093/2025	DILLIP KUMAR MOHAPATRA	2025-08-19	Page 14 16 20 22 24 and 26 not legible
90	D-WP(C)/33418/2025	DEBASISH PATNAİK	2025-08-19	Ground not taken in petition.Premature as per Rule 8 of OHC PIL rules not complied with
91	D-WP(C)/33526/2025	MANOJA KUMAR KHUNTIA	2025-08-19	Welfare fund of Rs. 50/- not paid
92	D-WP(C)/33110/2025	SANJIB MOHANTY	2025-08-19	Not properly page marked
93	D-MACA/33292/2025	GYANA RANJAN MOHAPATRA	2025-08-19	1.Court Fee Rs.7500/ payable paid 12/ rest amount to be paid 2.w f fund Rs 50/ to be paid
94	D-WP(C)/33357/2025	ATUL TRIPATHY	2025-08-19	1.Paragraphs not correctly mentioned in declaration.
95	D-BLAPL/25059/2025	BIRAJA PRASAD NANDA	2025-08-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
96	D-CONTC/32675/2025	AMIT PRASAD BOSE	2025-08-19	IN PAGE NO.1(2ND IN THE MATTER OF)OP-1MENTIONED IS WRONG AS PER ORDER OF W.P(C) 2. IN CONTC. PETITION OPP. NO2 TAHASILDAR MAY NOT BE A PARTY AS HE WAS NOT OPP. IN W.P(C) PETITION
97	D-ABLAPL/25093/2025	SANJIT MISHRA	2025-08-19	Year of GR Case mentioned in the Synopsis not properly typed.

98	D-WP(C)/33081/2025	SANJIB MOHANTY	2025-08-19	Jud. dtd.13-9-2024 in annex.5 not tally with index
99	D-RSA/31871/2025	PRAFULLA CHANDRA ACHARYA	2025-08-19	This may be regd.as SAO.
100	D-WP(C)/33201/2025	PRAFULLA KUMAR MOHAPATRA	2025-08-19	1.Page no.8 not filed
101	D-CRLREV/25174/2025	APARESH BHOI	2025-08-19	1.Being aggrieved not maintained in petition.2. Good ground certificate not furnished in petition.
102	D-RSA/31867/2025	PRAFULLA CHANDRA ACHARYA	2025-08-19	This may be regd. as SAO.
103	D-WP(C)/33091/2025	DILLIP KUMAR MOHAPATRA	2025-08-19	page no.9 not neat
104	D-WP(C)/33009/2025	PRASANTA KUMAR NANDA	2025-08-19	Page no.48 not filed
105	D-ABLAPL/25101/2025	DEEPAK KU SAHOO	2025-08-19	1. Affidavit mentioned in page 5 not related to the petition. 2. Annexure 1 page 11 not legible. 3. Resubmit for SR after removal of defects.
106	D-BLAPL/25072/2025	NISHIKANTA MISHRA	2025-08-19	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
107	D-WP(C)/32961/2025	SAMEER KUMAR DAS	2025-08-19	1.Alphabetical not paginated in index.
108	D-WP(C)/33085/2025	BIJAYA KUMAR BEHERA 1	2025-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. .Petition not correctly addressed to Honorable Court 1. Paragraph no. not correctly furnished on declaration.
109	D-WP(C)/32917/2025	GOKHA BEHERA	2025-08-19	1.Hologram of Rs.50/- to be paid on V>Nama
110	D-BLAPL/25074/2025	SONALI ROUT	2025-08-19	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
111	D-MATA/33145/2025	AJIT CHANDRA MOHAPATRA	2025-08-19	1.Period of Delay 16 days
112	D-WP(C)/33131/2025	SOUBHAGYA KUMAR DASH	2025-08-19	.Subject Code incorrectly Mentioned 2..Receipt Showing Serv.copy To cg not Filed.
113	D-BLAPL/25190/2025	SUBODH KUMAR MOHANTY	2025-08-19	3-AUTHENTICATION FEE IS DEFICIENT.
114	D-CONTC/32950/2025	ADV.	2025-08-19	1. After page no.5 one page not paginated.
115	D-WP(C)/33295/2025	NATASHA AGARWAL	2025-08-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-CRLMC/25298/2025	BIJAY KUMAR BEHERA	2025-08-19	1. PS case number not correctly furnished in para no.5.

117	D- CONTC/32879/2025	ADV.	2025-08-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
118	D- ABLAPL/25105/2025	DEEPAK KU SAHOO	2025-08-19	Annexure 1 not properly page marked in the Index.
119	D- CONTC/32938/2025	NIROD KUMAR SAHU	2025-08-19	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. TWO COUNSELS HAVE NOT FURNISHED ENROLLMENT NO. WITH PHONE NO.
120	D- BLAPL/25164/2025	SARAT KUMAR JENA	2025-08-19	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama
121	D-WA/32647/2025	SARBESWAR BEHERA,A.G.A	2025-08-19	Anx. mark not correctly furnished in prayer of Appeal memo and I.A. (stay petition)
122	D- BLAPL/25171/2025	RAMAKANTA SAHOO	2025-08-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Occupation not mentioned in Affidavit.
123	D-WA/33013/2025	SAROJ KUMAR JEE,A.G.A	2025-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
124	D- CRLMC/24848/2025	RAJIB LOCHAN PATNAIK	2025-08-19	1. Address of the petitioner in cause title not tally with affidavit
125	D- ABLAPL/25130/2025	MANOJ KUMAR MOHANTY	2025-08-19	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Sl. no.6 not mentioned in the petition.
126	D-WA/32648/2025	SARBESWAR BEHERA,A.G.A	2025-08-19	i)Anx. mark not correctly furnished in prayer of appeal memo and I.A. (STAY PETITION)
127	D- ABLAPL/25204/2025	SIDHARTHA SANKAR RAY (2)	2025-08-19	14-NOT PROPERLY INDEXED.
128	D- CRLMC/24799/2025	SITARAM SATAPATHY	2025-08-19	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Provision of law not correctly furnished. 3. This case related to sexual offence the name of victim and her address deleted from the petition as per the standing order 3/2024 and put up for SR thereafter
129	D- CRLMC/24849/2025	BIPLABA P.B. BAHALI	2025-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not correctly furnished Sl. no. 3 in Index and Reference certificate
130	D- CONTR/25348/2025	KABITA PATRA	2025-08-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED QUESTION OF MAINTAINABILITY .IN WHOLE OF PETITION THE WORD CONTC. MAY BE CHANGED INTO CONTR.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 19-08-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTR/13/2020	CONTR/13/2020	SUDHANSU SEKHAR JENA	OTHERS. ADDL.SESSION JUDGE -II MAY NOT BE CONTEMNOR